

PUNAJB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Thursday, the 14th February, 2019**

To provide facilities of treatment in Civil Hospitals/Dispensaries

- *1802. **Shri Sanjeev Talwar, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that there is a acute shortage of doctors, staff, equipment and medicines for providing the facilities of treatment to the patients in Civil Hospital, other Govt. Hospitals and Govt. dispensaries running in Ludhiana City; if so, the efforts being made to make good the said shortage?

To declare Sri Muktsar Sahib as holy city

- *1906. **Sardar Kanwarjit Singh Rosy, M.L.A.:-** Will the Local Government Minister be pleased to state:-
a) whether it is a fact that Sri Muktsar Sahib was declared as holy city;
b) if the reply to part (a) above be in the affirmative whether the requisite funds have been released for the completion of said project alongwith the present status of this project?

To construct the indoor stadium at G.S.S.S Amargarh

- *1839. **Sardar Surjit Singh Dhiman, M.L.A.:-** Will the Education Minister be pleased to state whether the govt. would consider to start the construction of indoor stadium at G.S.S.S Amargarh of district Sangrur; if so, the details thereof?

Regarding land of Forest Department in District Jalandhar

- *1965. **Shri Avtar Singh Junior, M.L.A.:-** Will the Forest Minister be pleased to state:-
a) area of land under forest in district Jalandhar;
b) total land in Jalandhar district owned by the Forest Department
c) total number of trees planted in year 2017-18 and 2018-19 respectively in district Jalandhar?

To release budget for Multipurpose Indoor Stadium, Lamini

- *1869. **Shri Amit Vij, M.L.A.:-** Will the Sports Minister be pleased to state the time by which the approximate budget of Rs. 10 Crore for Multipurpose Indoor Stadium, Lamini Pathankot under Khelo India Scheme, is likely to be released?

To initiate the bus service in villages of Kandi Area

- *1937. **Sardar Sangat Singh Gilzian, M.L.A.:-** Will the Transport Minister be pleased to state whether there is any proposal to initiate rural bus service in the villages of Kandi area, Garhdiwala and other villages in district Hoshiarpur; if so, the details thereof?

Number of students and teachers of B.Sc. in University College, Ghanaur

- *1720. **Shri Madan Lal Jalalpur, M.L.A.:-** Will the Higher Education Minister be pleased to state:-
a) number of students and teachers of B.Sc. in University College, Ghanaur;
b) number of posts of teaching staff lying vacant in the supra college alongwith the time by which the said posts will be filled-up?

G. K. Singh
Superintendent
Punjab Vidhan Sabha
Jalandhar

To restart Rakhra Sugar Mill

- *1929. **Sardar Rajinder Singh, M.L.A.:-** Will the Cooperation Minister be pleased to state whether government will contemplate to restart the Rakhra Sugar Mill falling in Assembly Constituency Samana on priority basis which was closed down in 2003-04; if not, the reasons therefor?

To register ownership of land/ houses inside lal lakeer in the name of occupiers in revenue record

- *1894. **Shri Pawan Kumar Tinu, M.L.A.:-** Will the Revenue Minister be pleased to state:-
a) whether it is a fact that ownership of land/ houses inside lal lakeer in the villages and cities of the State is not registered in revenue record and persons staying over there can neither take loan on these lands/ houses to apply for studies of their children in abroad nor can give guarantee etc. of anyone;
b) if reply to part(a) above be in the affirmative, whether there is any proposal under consideration of the govt. to register ownership of land/houses inside lal lakeer of the villages and cities of the State in the name of occupiers in revenue record; if so, the time by which it is likely to be done?

Details of pending electricity bills towards Government Schools of the State

- *1740. **Shri Aman Arora, M.L.A.:-** Will the Power Minister be pleased to state:-
a) the number of government schools (Primary, middle and Senior Secondary) of Punjab along with the amount of bills pending against the same;
b) the number of government schools whose power connections have been disconnected due to non-payments of electricity bill;
c) the total annual bill of Power meters installed in all government schools of the State;
d) whether there is any proposal of the government to provide free electricity to Govt. schools of the State; if so, the time by which it is likely to be done?

Construction of bridge over storm water drain

- *1815. **Sardar Kanwar Sandhu, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether there is any proposal under consideration of the govt. to construct a bridge over water drain passing between Mirzapur village of district S.A.S Nagar and the village school, in the absence of which the children are ferried on tractors, trolleys to and fro from the school, if so, whether the said bridge would be constructed before the monsoon season of year 2019?

M.O.U.'s signed for establishment of Industries

*1859. **Dr. Raj Kumar Chabbewal, M.L.A.**:- Will the Industries Minister be pleased to state:-

- a) the total number of M.O.U.'s signed for establishment of new Industries in the State along with the percentage of the M.O.U.'s under which industries have been established out of the said M.O.U.'s;
- b) the details of Industrial policy to further boost the agro-based industries in the State ?

To complete the work of the link road from Phagwara to village Badhan

*1884. **Dr. Sukhwinder Kumar, M.L.A.**:- Will the Chief Minister be pleased to state the date on which the work of the link road from Phagwara to village Badhan was started togetherwith the present status of the same and the time by which this will be completed?

Action against encroachers in Phagwara city

*2006. **Shri Som Parkash , M.L.A.**:- Will the Local Government Minister be pleased to state whether the govt. would take any action to remove those who create disruption in traffic by setting kiosks and temporary vendor stalls on main roads and bazaars of Phagwara city and other encroachers and whether any arrangement is being made to shift these kiosk owners to some other alternate place; if so, the time by which this action would be taken?

To halt buses at their own will by bus drivers

*2003. **Shri Joginder Pal, M.L.A.**:- Will the Transport Minister be pleased to state:-

- a) whether it is a fact that bus drivers don't halt buses at prescribed bus stops from Pathankot to Gurdaspur inspite of waiving of hands by passengers; if so, the action being taken by the Govt. to ensure stopping of buses on waiving of hands by passengers at prescribed bus stops;
- b) whether the State Government proposes to prescribe any time to cover particular distance and speed of buses keeping in view precious lives of the people; if so, the time by which it is likely to be done?

To introduce new subjects in Nehru Memorial Government College, Mansa

*1790. **Sardar Nazar Singh Manshahia, M.L.A.**:- Will the Higher Education Minister be pleased to state:-

- a) whether it is a fact that those subjects which were taught at Nehru Memorial Govt. college, Mansa since 1965 (of its opening), the same subjects are still being taught and no new subject has been introduced;
- b) if reply to part (a) above be in the affirmative whether there is any proposal of the Government to offer subjects like Music, B.Sc (Medical), B.Sc (Non-Medical), Drama, Social Science, Fashion Designing etc in Nehru Memorial Government College, Mansa;
- c) whether it is also a fact that only one post is filled up out of sanctioned posts of regular Professors and remaining posts are lying vacant and 2 posts of Punjabi professors, one post of Political Science and one post of English are also lying vacant out of the Guest faculty professors; if so, the proposal of the Government to fill up vacant posts?

To take action against unscrupulous elements drawing excess water by widening minors of Constituency Budhlada

*1949. **Shri Budh Ram, M.L.A.**:- Will the Water Resources Minister be pleased to state as to whether any action has been initiated against anti farmer unscrupulous elements who have been drawing excess water from minors (6,7,8) of "Boha Distriburary" of Constituency Budhlada by continuously damaging and widening the same; if so, the details of action taken in this regard?

To remove the electric meters from the houses of the people

*1845. **Shri Rajinder Beri, M.L.A.**:- Will the Power Minister be pleased to state whether it is a fact that employees of electricity department remove the meters from the houses of the residents and get the forms signed in respect of the same, thereafter a year later, they impose penalty worth thousands of rupees and issue notices in this regard accompanied by seperate penalty imposed by Police stations set up by the electricity Board which causes high tension among general public; if so, whether there is any proposal under consideration of the Govt. to improve this system; if so, the details thereof ?

Regarding special repair of Bagha Purana to Bhagta road


*1835. **Sardar Darshan Singh Brar, M.L.A.**:- Will the Public Works (B&R) Minister be pleased to state:-

- a) the year in which special repair of Bagha Purana to Bhagta road of district Moga was carried out last alongwith the date on which the special repair of the same is due;
- b) the proposal of the Government for its special repair in near future?

To set up a new industrial unit in Bassi Pathana Constituency

*1978. **Sardar Gurpreet Singh G.P, M.L.A.**:- Will the Industries Minister be pleased to state whether the Government would take any step to setup a new industrial unit in Assembly Constituency Bassi Pathana whereat 60 acres of land is available at village Gharaulian for this purpose?

Chandigarh
The 13th February, 2019


Superintendent
Punjab Vidhan Sabha
Chandigarh

Shashi Lakhanpal Mishra,
Secretary,
Punjab Vidhan Sabha.